

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

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No. O.A. 350/01385/2015

Date of order: 22.9.2015

Present : Hon'ble Mr. Justice G. Rajasuria, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

1. Smt. Gayatri Mondal,
W/o Late Rabin Mondal,
(Ex- Driver Gr. I under Engineering
Division, Common Transport, Pull Section,
Central Head Quarter Garage, GSE Kolkata)
Housewife, Aged about 56 years;
2. Ms. Tapati Mondal,
D/o. Late Rabin Mondal,
(Ex- Driver Gr. I under Engineering
Division, Common Transport, Pull Section,
Central Head Quarter Garage, GSE Kolkata),
Unemployed, aged about 27 years.

Both are residing at 559/N. Raja Rammohan Roy
Road, previously known as 59 N,
Biren Roy Road, East, P.O. : Sarada Pally,
Kolkata - 700 008.

.. Applicant

- V E R S U S -

1. Union of India,
Service through the Secretary,
Ministry of Mines, Govt. of India,
Shastri Bhawan, New Delhi - 110 001;
2. The Director General (Personnel),
Geological Survey of India,
27, Jawaharlal Nehru Road,
Kolkata - 700 016;
3. The Deputy Director General (Personnel),
Geological Survey of India,
Central Head Quarter,
27, Jawaharlal Nehru Road,
Kolkata - 700 016;
4. The Administrative Officer,
Grade - I, 17 D Section,
Recruitment Cell,
Central Head Quarter,
27, Jawaharlal Nehru Road,
Kolkata - 700 016.

.. Respondents

For the Applicants : Mr. C.R. Chakraborty, Counsel
Mr. T.K. Biswas, Counsel

For the Respondents : None

O R D E R (Oral)

Per Mr. G. Rajasuria, Judicial Member:

Heard Ld. Counsel for the applicant at the admission stage itself.

2. This O.A. has been filed seeking the following reliefs:-

"a. An appropriate direction upon the Respondent Authority to appoint the applicant on compassionate ground in die-in-harness category) on the death of her father without further delay as per her qualification in Grade-C post or any other suitable post as this Hon'ble Tribunal may deem fit and proper;

b. Leave may be granted to move this application jointly under Section 4(5)(a) of the CAT (Procedure) Rules, 1987:

c. And/or to pass such other or further orders as to this Hon'ble Tribunal may deem fit and proper."

3. The grievance of the applicants is that the first applicant being the widow of Late Rabin Mondal, who died in harness in Geological Survey of India applied for compassionate appointment of applicant No. 2, the daughter of the deceased and the first applicant. The respondent authority responded by their communication dated 28.1.2013 calling upon the aspirant for the post to apply in proper format whereupon the second applicant applied for compassionate appointment in the proper format which did not yield any positive response till date. Hence this O.A.

4. In view of the innocuous submission made by Ld. Counsel for the applicant for a direction, we would like to direct the appropriate respondent authority to consider the application for compassionate



appointment as per rules and pass a speaking order within a period of two months from the date of receipt of a copy of this order. We make it clear that we have not gone into the merits of the case.

5. Ordered accordingly.

(Jaya Das Gupta)
MEMBER(A)

(G. Rajasuria)
MEMBER(J)

SP